

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (S.J.) No.278 of 2006

Manu Rajwar	Versus	Appellant
State of Jharkhand		Respondent

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellant	: Mr. A.K. Sahani, Adv.
For the State	: Mr. Suraj Mohan, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

13/26.06.2020: Let paper book be prepared at the cost of the appellant to be deposited by Monday i.e. 29.06.2020.

Put up this case after two weeks.

(Rajesh Kumar, J.)

Amar/-